

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE  
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

**ORDER**

The following transfers and postings are hereby made in official exigency with immediate effect.

Sl. No.	Name of the Officials	From	To
1	Ms. Rita Singh W/o Sh. Raju Singh EC: 3099/36974187	Personal Assistant in the court of Sh. Sameer Bajpai, Spl. Judge (PC-Act) CBI, RADC, Delhi.	Personal Assistant in the Office Pool, Rouse Avenue District Court, New Delhi
2	Sh. Sachin S/o Sh. Harbans Lal EC: 79006173	Personal Assistant in the Office Pool, Rouse Avenue District Court, New Delhi.	Personal Assistant in the court of Sh. Sameer Bajpai, Spl. Judge (PC-Act) CBI, RADC, Delhi.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

  
(RAJIV MEHRA)

Principal District & Sessions Judge (Officiating)  
Rouse Avenue District Court, New Delhi

o.p.m. 1692-1708-D  
No.: \_\_\_\_\_ /F.7/P&T/Admn/RADC/2022

Dated, Delhi the 20/4/22

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. I, Central District, Tis Hazari Courts, Delhi.
4. The Reader/Branch Incharge to the concerned Court/Branch.
5. The concerned officials.
6. The PS to the undersigned.
7. Dealing Official Leave Seat, RADC, Delhi
8. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, THC, Delhi
10. The Dealing Official T&P - I, Personal File/CR/Leave/Website Committee, THC, Delhi.

  
Principal District & Sessions Judge (Officiating)  
Rouse Avenue District Court, New Delhi